

C.C.P. 28/2003

in
QA No. 379/1995

04/6/03

Hon. Mr. A.K. Mishra, A.A.
Hon. Mr. Rafiquddin, J.A.

L.G. Deyal, 2/c Non
applicant, L. G.S. Sikarwar,
2/c Non respondent, state
that order passed by this
Tribunal in QA 379/95 has
since been stayed by the
Honorable High Court of Allahabad
(Lucknow Bench) by order
dated 17-04-2003. Since the
order passed by this Tribunal
in QA 379/95 has been stayed
by the Honorable High Court the
C.C.P. is dismissed. It is, however
provided that the applicant
will have liberty to approach
this Tribunal in case the stay
granted by the Honorable High
Court is vacated or writ petition
is finally decided by the Honorable
High Court.

The C.C.P. is dismissed. Parties
are discharged.

AK

Rm
J.A.

Mh
A.A.

Order
04/6/03